

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **24.04.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**APPLICATION NUMBER** :  
**PETITION NUMBER** : CP/21/2017  
**NAME OF THE PETITIONER(S)** : Buldana Credit Care Pvt Ltd  
**NAME OF THE RESPONDENTS** : Vinkem Labs Ltd & 4 Ors  
**UNDER SECTION** : Sec 241/242 of CA 2013

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**ORDER**

Present: Ld. Counsel Shri. A M Ilango for the Petitioner.

Shri. Munusamy Perumal, Respondent No. 2 in person.

Final submissions filed by the Respondent No. 2 vide dated 21.02.2024.

Copy also served on the Counsel for the Petitioner.

Arguments heard.

List the petition for clarifications if any on **12.06.2024**.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)